

# THE HIGH COURT OF MANIPUR

## AT IMPHAL

### NOTIFICATION

Dated, the 18<sup>th</sup> August, 2021

No.HCM/1/96/BENCH 93 214 It is hereby informed to all the learned members of the Bar and litigants that Hon'ble The Chief Justice will not be available for holding court on 18<sup>th</sup>, 19<sup>th</sup> & 20<sup>th</sup> August, 2021. Further Hon'ble Mr. Justice M.V. Muralidaran will not be available for holding court on 19<sup>th</sup>, 20<sup>th</sup>, 23<sup>rd</sup> & 24<sup>th</sup> August, 2021.

During these periods, the cases already fixed for listing before the said benches will be rescheduled as follows:

Sl. No.	Name of Benches	Dates	Rescheduled to
1.	Hon'ble The Chief Justice (Single & DB)	18.08.2021	01.09.2021
		19.08.2021	02.09.2021
2.	Hon'ble Mr. Justice M.V. Muralidaran	19.08.2021	31.08.2021
		20.08.2021	01.09.2021
		23.08.2021	02.09.2021
		24.08.2021	03.09.2021

By Orders etc.,

Sd/-

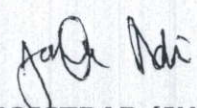
( YUMKHAM ROTHER )  
REGISTRAR (JUDL.)

the Imphal, 18<sup>th</sup> August, 2021

No.HCM/1/96/BENCH/ 93 215 - 33  
Copy to :-

1. The Advocate General, Govt. of Manipur.
2. The Govt. Advocates, Govt. of Manipur.
3. The Registrar, Administration & Vigilance, High Court of Manipur.
4. The President, High Court Bar Association, Manipur.
5. The President, AMBA, Manipur.
6. All the Jt. Registrars, High Court of Manipur.
7. All the Deputy Registrars, High Court of Manipur.
8. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
9. The P.S. to Hon'ble Mr. Justice Lanusungkum Jamir.
10. The P.S. to Hon'ble Mr. Justice Kh. Nobin Singh.
11. The P.S. to Hon'ble Mr. Justice MV Muralidaran.
12. The P.S. to Hon'ble Mr. Justice A. Bimol Singh.
13. The P.S. to Registrar General, High Court of Manipur.
14. The System Analyst, High Court of Manipur for uploading the same to the official website.
15. All the Superintendents, Bench & Judicial Sections, High Court of Manipur.
16. The Court Masters, High Court of Manipur.
17. Guard File/Order Book.
18. Notice Board.
19. Concerned file.

*For kind information and circulation to the learned members*

  
REGISTRAR (JUDL.)  
HIGH COURT OF MANIPUR